

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:302
ANSWERED ON:02.08.2011
FRESH GUIDELINES FOR PROMOTION OF SPORTS
M.Thambidurai Dr.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has issued any fresh guidelines to the State Governments regarding promotion and development of sports in the country;
- (b) if so, the details thereof; and
- (c) the reaction of the State Governments thereto?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (c): The Government has launched a pilot scheme in 2010 for supporting the creation of Urban Sports Infrastructure to address issues like training and development, coaching and infrastructure for players. Under this scheme, financial assistance is provided to state governments, local civic bodies, schools, colleges and universities of central/state governments and sports control boards. A grant ranging from Rs. 4.5 crores to Rs. 6.00 crores is admissible under the scheme for creation of sports infrastructure of synthetic playing surface and multipurpose indoor hall. The guidelines issued under the scheme is annexed. The response of states to this scheme is encouraging.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO. 302 REGARDING FRESH GUIDELINES FOR PROMOTION OF SPORTS BY DR. M. THUMBIDURAI

Salient features of the scheme of Urban Sports Infrastructure

- # The scheme supports a mechanism at national and state level to encourage, assist and preserve community playfields;
- # The scheme supports utilization of sports infrastructure already available in the states, by filling up critical gaps;
- # The scheme supports creation of need based sports infrastructure subject to financial viability;
- # The scheme promotes capacity building among coaches, including community coaches;
- # The following types of sports infrastructure will get preference over others in the matter of sanction of grant-in-aid to States/UTs;
 - i) Synthetic playing surface (for hockey, football and athletics); and
 - ii) Multipurpose Indoor hall
- # The amount of grant-in-aid admissible to States/UTs for creation of the above mentioned sports infrastructure projects ranges from Rs. 4.50 crore to Rs. 6.00 crore;
- # State Governments/UTs, Local Civic Bodies, Schools, Colleges and Universities under Central/State Governments and Sports Control Boards are eligible to receive assistance under the scheme;
- # The application for assistance under the scheme has to be made in the prescribed format given in the scheme;
- # No state shall get more than one project in a year.